

(c) the per quintal rate of cotton in Madhya Pradesh during the last three years and current year along with the details thereof, year-wise; and

(d) the details of action being taken by Government to ensure that farmers get proper price for cotton?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Madam.

(b) Does not arise.

(c) The per quintal rate of cotton paid by Cotton Corporation of India Limited (CCI) in Madhya Pradesh during the last three years and the current year is as given below:-

| Crop Year | Progressive average rate paid<br>by CCI (FAQ grade Kapas) in ₹/ Qtl. |
|-----------|--|
| 2011-12   | 4151   |
| 2012-13   | 3900   |
| 2013-14   | 4737   |
| 2014-15   | 4030   |

*Source:* Cotton Corporation of India (CCI) Ltd.

(d) For the Cotton Season 2014-15, CCI has been mandated to undertake Minimum Support Price (MSP) operations. CCI is operating more than 340 procurement centres in 92 districts across 11 cotton growing States in the country. Apart from CCI, in Maharashtra, the Maharashtra State Co-operative Cotton Growers Marketing Federation Limited (MSCCGMFL) has also been assigned the role of MSP procurement of cotton. Directions have been issued to CCI for the smooth conduct of MSP operations during the Cotton Season 2014-15, which include giving wide publicity of MSP of cotton fixed and the details of procurement centres opened by CCI for MSP operations, opening of additional purchase centres as per requirement, online payment to farmers and constant monitoring of the operations in each centre on a daily basis by the CCI.

#### **New textile policy**

635. SHRI BAISHNAB PARIDA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has formulated a new Textile Policy with a view to boost export, if so, the details along with the results thereof;

(b) whether it is proposed to revamp this policy with a view to create new jobs, if so, the details thereof; and

(c) the extent to which Government has succeeded in its mission?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Ministry of Textiles had constituted an Expert Committee headed by Shri Ajay Shankar, Member Secretary, National Manufacturing Competitiveness Council for reviewing/revamping the Textile Policy 2000. The Expert Committee has since submitted a draft Vision, Strategy and Action Plan. The New National Textile Policy 2015 is currently under process.

(b) and (c) Do not arise.

#### **Closing down of NTC mills**

636. SHRI A.U. SINGH DEO : Will the Minister of TEXTILES be pleased to state:

(a) the number of employees currently on pay roll of National Textile Corporation (NTC);

(b) the number of people laid off by NTC due to closure of 78 mills, the details thereof and the reasons therefor;

(c) the criteria for selection of revival/closure of sick textile mills;

(d) the steps taken by NTC to provide compensation to those who lost jobs due to closing down of mills in the private, PSU and Corporate sectors and expenditure incurred for the same, State-wise, if no steps taken, the reasons therefor; and

(e) whether NTC further plans to revive/modernize any sick textile mill, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) 7,920 employees are on the pay roll of National Textile Corporation as on 31.01.2015.

(b) Due to closure of the 78 NTC mills, 46,150 employees availed Modified Voluntary Retirement Scheme.

(c) The revival/closure of sick textile mills was based on the mill-wise Techno-Economic Viability studies conducted by Textile Research Associations.